HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)
****

NOTICE

It is notified for the information of all the concerned that the cases pertaining to the Ladakh Bench listed before the Division Bench of Hon'ble the Chief Justice and Hon'ble Mr. Justice Sanjay Parihar on 21-10-2026 shall be taken up for hearing in the first instance whereafter the Regular Division Bench-I of Hon'ble the Chief Justice and Hon'ble Mr. Justice Mohammad Yousuf Wani shall take up for hearing the cases listed before it on 21-10-2026.

Take further notice that cases listed before the Single Bench of Hon'ble Mr. Justice Sanjay Parihar on 21-10-2026 shall be taken up for hearing through virtual mode after the rise of the Division Bench of Hon'ble the Chief Justice and Hon'ble Mr. Justice Sanjay Parihar.

By Order.

Srinagar.
21-10-2026.

Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble the Chief Justice.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohammad Yousuf Wani.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Parihar.

... for information.

4. Incharge NIC/ Website, for uploading the notice on the official website of the High Court.
5. Notice boards.
6. Office file.

Registrar Judicial